

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1081  
ANSWERED ON:07.03.2002  
LNG TERMINAL AT KOCHI  
A.C. JOSE;K. KARUNAKARAN;K. MURALEEDHARAN

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Union Government have received a proposal from the Government of Kerala to draw up a time schedule for the early completion of LNG terminal at Kochi;
- (b) if so, the target fixed for completion of the project;
- (c) whether any monitoring committee has been appointed to monitor the project for speedy completion; and
- (d) if so, the present status of the LNG terminal at Kochi?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINIS  
PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d) No, Sir. However, Petronet LNG Limited (PLL) is setting up a Liquefied Natural Gas (LNG) terminal with re-gasification facilities for a capacity of 2.5 million tonnes per annum (MMTPA) at Kochi in Kerala. PLL has signed a sale purchase agreement with M/s Ras Laffan Liquefied Natural Gas Company Limited (RasGas) of Qatar, which envisages supply of 2.5 MMTPA LNG for the Kochi terminal by end of 2004. All the pre- project activities, statutory approvals/clearances have mostly been obtained and pre-qualification of engineering project and construction (EPC) bidders for lump sum turnkey contract completed.